

Through Video Conferencing**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR****Miscellaneous Application No.200/332/2021****(in OA No.200/376/2019)**

Jabalpur, this Wednesday, the 16th day of June, 2021

**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**

1. Union of India through its Secretary, Department of Telecommunications, Ministry of Communications & IT, Government of India, Sanchar Bhawan, 20, Ashoka Road, New Delhi – 110001.

2. The Member (Services), Ministry of Communications & IT, Department of Telecommunications, Government of India, Sanchar Bhawan, 20, Ashoka Road, New Delhi – 110001.

3. The Deputy Secretary, Ministry of Communications & IT, Department of Telecommunications, Government of India, Sanchar Bhawan, 20, Ashoka Road, New Delhi – 110001.

-Applicants

(By Advocate – Shri D.S. Baghel)

V e r s u s

1. Sandeep Sawarkar, Son of Late Shri G.G. Sawarkar, aged about 54 years, G-2/302, Fortune Signature, Bawadiya Kala, Bhopal (M.P.) – 462039.

2. Neeraj Khare, Son of Shri R.P. Khare, aged about 55 years, 129, Phase-I, Riviera Town, Bhopal (M.P.) – 462003.

3. Mansa Ram Rawat, Son of Shri U.S. Rawat, aged about 54 years, 13, Vinay Nagar, RTO Road, Indore (M.P.) – 452009.

4. C.K. Shukla, Son of Shri R.S. Shukla, aged about 55 years, HIG DX-35, Mahishmati (West) Arvind Vihar, Bagmugalia, Bhopal (M.P.) – 462001.



5. Vijay Kumar Nayak, Son of Late B.P. Nayak, aged about 44 years, B2-103, Paras Urbane Park, Bawadiyakalan, Bhopal (M.P.) – 462001.

6. Gopi Chand Tolwani, Son of K.L. Tolwani, aged about 49 years, Type V/6, BSNL Officers Colony, Sector 9B, Saket Nagar, Bhopal (M.P.) – 462001.

7. Yogesh Shrivastava, Son of G.K. Shrivastava, aged about 44 years, C1-402, Paras Urbane Park Bawadiyakalan, Bhopal (M.P.) – 462026.

8. A.K. Pande, Son of Late Dr. G.S. Pande, aged about 57 years, H.No. 402, Rohit Nagar, Phase – I, Bhopal (M.P.) – 462039.

9. Akhilesh Kumar Gupta, Son of M.L. Gupta, aged about 51 years, Tower II, Flat No. 506, Samdariya Aastha Nagar, Gavarighat Road, Jabalpur (M.P.) – 482008.

10. Rajesh Kumar Soni, Son of P.C. Soni, aged about 50 years, H. No.36, Sheetalpuri Colony, Baldeobagh, Jabalpur (M.P.) – 482002.

11. Malik Fareed Ansari, Son of A.R.S. Ansari, aged about 57 years, Flat No. 101, Block – B, Regalia Apartment, Kohefiza, Bhopal (M.P.) – 462001.

12. Shubhendu Tiwari, Son of late R.C. Tiwari, aged about 53 years, Tulip 354, Ruchi Lifescape, Jatkheri, Bhopal (M.P.) – 462026.

13. Arpita Tripathi, Daughter of Madan Lal Lakhera, aged about 40 years, Blue Bird 4, Aakriti Eco City, Premium Campus, Bawadiyakalan, Bhopal (M.P.) – 462001.

14. Sr. G.M. (Sales & Mrtg.) (FA MP, Telecom Circle Bhopal, BSNL Bhawan, Hoshangabad Road, Bhopal 462001) **-Respondents**

ORDER

By Ramesh Singh Thakur, JM.

This Miscellaneous Application has been filed by the applicants (respondents in Original Application) seeking further three months' time for



compliance of our order dated 03.03.2021 passed in Original Application No.200/376/2019.

2. In view of the averments made in Para 2, applicants (respondents in Original Application) are granted further two months' time from today to comply with our order dated 03.03.2021.
3. MA is disposed of accordingly.



(Naini Jayaseelan)
Administrative Member

am/-

(Ramesh Singh Thakur)
Judicial Member